

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel : 23753915/ Fax : 23753920

No. Eco-12/2/2023-CERC

Date: 27 July, 2023

PUBLIC NOTICE

Sub: Public hearing on “Review of Composite Index used for Computing the Escalation Rate for Imported Coal for Bid Evaluation and Payment”- reg.

The Commission has issued a Staff Paper on the “Review of Composite Index used for Computing the Escalation Rate for Imported Coal for Bid Evaluation and Payment”. The staff paper was uploaded on the website of the Commission, i.e., www.cercind.gov.in on June 9, 2023 for inviting views and suggestions of stakeholders.

2. It has been decided to hold a public hearing on the above subject on August 10, 2023 at 3.30 PM as per the details given below: -

Date	Venue	Timing	Invitees
10.08.2023	Online Video Conferencing	3.30 PM	Representatives of Central/ State Governments / Load Despatch Centers / State Utilities / CPSUs / CTUs /STUs / Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions /Consultancy Firms/ any other organizations

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on the changes in Composite Index used for computing the Escalation Rate for Imported Coal for Bid Evaluation and Payment proposed in the staff paper. I would, therefore, request you to attend the hearing on 10.08.2023 or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage (www.cerc-e-filing.gov.in) at least 5 days before the public hearing, i.e., 05.08.2023 (Saturday). Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of presentation may be emailed to ecourtastt101@cercind.gov.in and ashutosh.sharma@nic.in. The Microsoft teams link of the online Public Hearing shall be shared with registered participants. For any query on registration on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

Sd/-
(Harpreet Singh Pruthi)
Secretary